NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 31

MA 717/2021
In
C.P 383/2017

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **23.04.2024**

NAME OF THE PARTIES: EMERATE MOON INTERNATIONAL LTD
V/s
DEGEE SOFTWARE PVT LTD

Section 58(3) & 59 OF THE COMPANIES ACT, 2013

ORDER

1. Ms. Grishma Mahatme I/B Agarwal and Dhanuka Legal, Ld. Counsel for the Petitioner present.
2. Ld. Counsel for the Respondent informs that MA 2714/2019 has been filed by them challenging the maintainability of the petition and the same have to be disposed of first. The Registry is directed to list MA 2714/2019 on the next date of hearing. Ld. Counsel for the Respondent is directed to serve copy of Application.
3. List this matter on 17.05.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/